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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP 39-A/2016(CA 136/2013) with TP 39- B/2016  
(CA 170 of 2013) with  
TP No.39-C/2016 CA 240/2013 with TP 39-D/2016  
(CA 269/2013) with TP 39 of 2016(CP 43 of 2013)**

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2018**

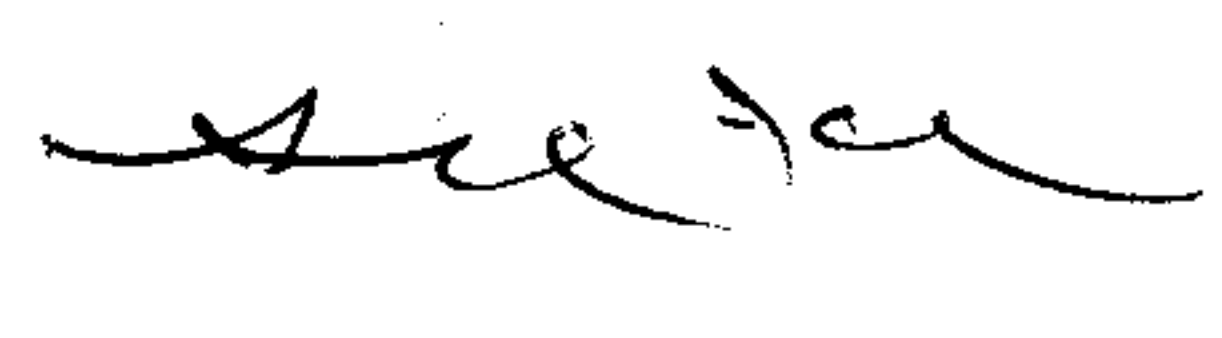

Name of the Company Krishna Gopal Mor & Ors.

V/s.

Siddharth Polytex Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

**S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE**

1.	D R S. K. Jain	PCS	Respondent 1, 2, 3, 4 & 12	
2.	D. R. DAVE	PCS	Petitioner.	

**ORDER**

PCS Mr. Dhiren Dave is present for the petitioner. PCS Mr. S.K. Jain is present for the Respondent no. 1 to 4, 11 and 12.

Since, the Coram of the Division Bench is not available today, hence the matter is adjourned for final hearing.

The Parties are at liberty to file their written submission

List the matter on 02.11.2018

  
**HARIHAR PRAKASH CHATURVEDI  
(MEMBER JUDICIAL)**

Dated this the 25<sup>th</sup> day of September, 2018